

(b) and (c). After conviction of the economic offenders, as a result of successful prosecution they are handed over to the Jail administration which falls under the State Governments. Figures of persons presently lodged in Jails-offence-wise is not therefore available with the Central Government.

[English]

Export Target Fixed by Government and CAPEXIL

1613. SHRI S.B. SIDNAL :

SHRI S.M. GURADDI :

Will the Minister of COMMERCE be pleased to state :

(a) the export target fixed by Union Government and Chemicals and Allied Products Export Promotion Council (CAPEXIL) for 1988-89 *vis-a-vis* 1987-88: and

(b) the steps contemplated to achieve the target ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) The Chemicals and Allied Products Export Promotion Council (CAPEXIL) has fixed the target at Rs. 520 crores for the Year 1988-89. Target for 1987-88 was fixed at Rs. 445 crores.

(b) For achieving target, provisions for undertaking individual sales teams tours abroad, both general and specialised; organising Buyers-Sellers Meet abroad, advertisements within India and abroad, have been approved in the BE 1988-89 of the Council.

Advisory Committee to Ensure Cocoon's Sale Within Silk Exchange

1614. SHRI S B. SIDNAL :

SHRI S.M. GURADDI :

Will the Minister of TEXTILES be pleased to state :

(a) whether Government of Karnataka has a proposal to set up an Advisory Committee on the working of silk exchanges to ensure that the cocoons were sold within the exchange;

(b) if so, the main functions of the Advisory Committee;

(c) the steps to be taken to see 100 per cent cocoons are brought to silk exchanges and used there; and

(d) to what extent this will help in increasing the silk production in the State ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) to (d) Do not arise.

Financial Assistance from West Germany

1615. SHRI S.B. SIDNAL : Will the Minister of FINANCE be pleased to state :

(a) whether West Germany has allocated a financial assistance of Rs. 538 crores to India during 1988;

(b) if so, whether agreements have been signed between the two countries in this regard the details thereof;

(c) the main projects for which this loan will be utilised; and

(d) the conditions of repayment of this loan and by what time the assistance would be made available to India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) The total overall aid allocations from the Government of Federal Republic of Germany to India for the year 1988 were upto DM 672.44 million (approx. Rs. 522 crores) with the following breakup :

1

2

(i) Government to Government soft loan

DM 448.44 million (Rs. 348.16 crores)
This includes soft loan of DM 182 million to be blended with export credit.

| 1 | 2 |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (ii) Export Credit | DM 182.00 million (Rs. 141.30 crores) Corresponding to matching portion of Government to Government soft loan for projectised imports by way of mixed financing in equal proportion. |
| (iii) Technical Assistance programme | DM 42.00 Million (Rs. 32.61 crores) 100% Grant |
| <p>(b) The agreement has been signed for an advance commitment of DM 74.5 million (Rs. 57.84 crores). For the balance amount, Agreement is likely to be signed shortly.</p> <p>(c) The loan amount would be utilised for</p> | |
| (d) (i) Soft Loan : | The terms are 0.75% rate of interest with 50 years repayment including grace of 10 years. |
| (ii) Export Credit : | It is provided on commercial terms and interest rate is subject to a ceiling of 10% with repayment period of about 10 years. |
| (iii) Technical Assistance Programme : | It is 100% Grant. |

The assistance is made available to India after signing to the agreements.

Flow of Concessional Aid to Developing Countries

1616. SHRI S.B. SIDNAL : Will the Minister of FINANCE be pleased to state :

(a) whether India and other developing countries have shown concern over the decline in concessional aid flows to the developing countries at the meeting of the World Bank and IMF in Washington on April 14 and 15, 1988;

(b) if so, the other points mentioned by India at the meeting; and

(c) to what extent the World Bank and IMF agreed to points raised by India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (c). At the Spring meetings of the World Bank and the IMF, India expressed concern over the trends in the flow of development assistance, and the adverse impact of these trends on the growth of developing countries. It was stressed that these disturbing trends need to

be reserved if the problem of poverty is to be tackled on any systematic and sustained basis, and indicated that there is need to consider innovative approaches, for financing projects which have a direct impact on poverty alleviation.

At the Development Committee, a joint Ministerial Committee of the World Bank and IMF, Ministers reiterated their commitment to support the low income countries in their development and adjustment efforts, and stressed the need for larger concessional flows. The Development Committee agreed to discuss, at the Annual IMF-World Bank meetings in September 1988, the adequacy of resource transfers to all developing countries and requested a report on this issue to facilitate their deliberations.

Cottage Insurance Scheme

1617. SHRI V. TULSIRAM : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government have a plan to introduce cottage insurance scheme in the States;